

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. 11 /S.O./2023

Date : 02.02.2023

It is hereby notified that with immediate effect, in matters in which Union of India (U.O.I.) is a party, simply Additional Solicitor General (ASG) and in matters in which state is a party, simply Advocate General/ Additional Advocate General (AG/AAG) alone shall be reflected in the Cause list instead of printing their individual names.

BY ORDER

Chander Anil Kumar Sharma
REGISTRAR GENERAL

No. Gen/XV/22/2023/ SC-I/478

Date : 02.02.2023

Copy forwarded to the following for information and necessary action:-

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. Private Secretary to all the Hon'ble Judges to place the same before His Lordship for kind perusal.
3. The Registrar (Admn.), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
4. All the Registrars /O.S.D., Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
5. Registrar-cum-CPC, Rajasthan High Court Bench Jaipur with the request to upload the same on the official website of Rajasthan High Court.
6. Registrar (Judicial), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur with the direction to circulate the same all amongst all the concerned of Judicial Side and ensure compliance of the same.
7. Advocate General, Rajasthan, Jaipur
8. The Additional Solicitor General
9. All the Additional Advocates General, Jodhpur/ Jaipur
10. All the Government Advocates, Jodhpur/Jaipur
11. Chairman, Bar Council of Rajasthan, Jodhpur.
12. The President, Rajasthan High Court Advocates' Association, Jodhpur/Jaipur
13. The President, Rajasthan High Court Lawyers' Association, Jodhpur.
14. All Joint Registrars/ Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur
15. All Assistant Registrars/ A.O.J., Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
16. A.O.J. General Section, Rajasthan High Court, Jodhpur

Chander Anil Kumar Sharma
REGISTRAR GENERAL

21/2/2023